

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-5-2020**

Sociedade de Fomento Industrial Pvt.
Ltd. Petitioner

Versus

The Assistant Commissioner of
Income Tax & Others Respondents

Mr. R. Dada, Senior Advocate with Mr. Parag Rao and Ms. Swati Kamat, Advocates for the Petitioner.

Ms. Susan Linhares, Standing Counsel for the Respondents.

Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.

Date:- 9th June, 2020

P.C.

In view of the earlier orders made, liberty to apply as and when the regular Court hearing commences.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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